

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

23. C.P.(IB)-110(MB)/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)  
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **02.03.2020**

NAME OF THE PARTIES:- Varsha Tools Corporation

V/s

Universal Construction Machinery and Equipment Limited.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

Counsel for the both sides are present. Counsel for the petitioner submits that he has received full and final payment from the respondent and prayed for withdrawal of the petition.

Accordingly, the request made by the petitioner the company petition disposed of as withdrawn.

Sd/-  
SHYAM BABU GAUTAM  
Member (Technical)

Sd/-  
BHASKARA PANTULA MOHAN  
Member (Judicial)

/RS/